

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 37/ND/2014  
RT CP NO. 214/Chd/Hry/2017**

Sundeep Dhir.

...Petitioner

Versus.


Habitare Hotels & Resorts Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Adhiraj Singh, Advocate for petitioner.  
Mr. Arora Vikas Kumar, Advocate for respondent Nos. 1 to 12  
& 14.  
Mr. Rohit Kumar Rana, CSO, HDFC Bank, Sector 9, Chandigarh  
on behalf of HDFC Bank, Gurgaon.  
Mr. Naveen Dhiman, Deputy Manager, Axis Bank, Sector 9,  
Chandigarh on behalf of Axis Bank Gurgaon.

Mr. Adhiraj Singh, Advocate filed Memo of Appearance for the  
petitioner and seeks time to file Power of Attorney. The pleadings are  
complete.

List the matter for arguments on 05.10.2017. Power of Attorney  
be filed at least three days before the date fixed.

  
(Justice R.P. Nagrath)  
Member (Judicial)

August 29, 2017  
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